

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 146(ND)/2012
RT No.27/Chd/Pb/2016**

M/s Aar Kay Chemicals Pvt. Ltd. & Ors.Petitioners

, Versus.

M/s A.P. Refinery Pvt. Ltd. & Ors.Respondents

Present: Ms.Tushita Ghosh, Advocate with Mr. Gaurav Mehta, Practicing Company Secretary for petitioners.
Mr. Sunish Bindlish, Advocate for respondents.

Since Member (Technical) is on leave, this part heard matter is adjourned to 15.05.2017 for arguments and in case the arguments remain inconclusive on the said date, it would be taken up on day to day basis.



(Justice R.P. Nagrath)
Member (Judicial)

May 02, 2017
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